

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION No.4309  
TO BE ANSWERED ON 18.07.2019**

**Haj Quota for Tamil Nadu**

**4309. Shri K. Navaskani:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether it is proposed to increase the Haj Quota for Tamil Nadu;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

**MINISTER OF MINORITY AFFAIRS  
(Shri Mukhtar Abbas Naqvi)**

- (a) to (c) The quota allocated to Haj Committee of India (HCoI) is distributed amongst the States/UTs on the basis of their respective Muslim population, based on the 2011 census figures. Further, as per the new Haj Policy for HCoI pilgrims for Haj 2018-22, in accordance with the new formula of allocation of surplus seats generated by under-utilized quota of States, after allocation of seats for Mehram, States receiving less than 500 applications, additional seats for Jammu & Kashmir as special measure and ladies without Mehram, the remaining seats are further distributed to States/Union Territories in proportion of number of applications received.

For Haj 2019, initially a Haj quota of 3534 pilgrims was allocated for the State of Tamil Nadu. After increase in Haj quota of India by the Kingdom of Saudi Arabia for Haj 2019, additional 778 pilgrims have been allocated to the State of Tamil Nadu, thus increasing the total quota to 4312 pilgrims.

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